

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1294
TO BE ANSWERED ON 30th JULY, 2024

FARMERS COVERED UNDER KISAN SAMMAN NIDHI

1294. SHRI GIRIDHARI YADAV:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the farmers who file their Income Tax Return (ITR) are not covered under Kisan Samman Nidhi and if so, the details thereof;

(b) whether it is a fact that so many farmers file Income Tax Return in order to take loans from banks, whenever needed;

(c) if so, whether the Government proposes to provide Kisan Samman Nidhi to those noncreamy layer farmers who file ITR by making provision for creamy layer under Kisan Samman Nidhi; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. It is one of the largest DBT Schemes of the World. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal installments is transferred into the bank accounts of landholding farmers' families across the country through Direct Benefit Transfer (DBT) mode subject to certain exclusion criteria.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has so far disbursed over Rs. 3.24 lakh Cr to more than 11 Cr farmers in 17 installments subject to certain exclusion criteria. Income tax payee is one of the exclusion criteria and income tax payee farmers are not eligible under the Scheme.
